

1	2	3	4
5.	Madhya Pradesh	1	Balaghat
6.	Maharashtra	4	Chandrapur, Gadchiroli, Gondia and Aheri
7.	Odisha	19	Gajapati, Ganjam, Keonjhar, Koraput, Malkangiri, Mayurbhanj, Navrangpur, Rayagada, Sambhalpur, Sundargarh, Nayagarh, Kondhamal, Deogarh, Jajpur, Dhenkanal, Kalahandi, Nuapada, Bargarh and Bolangir
8.	Telangana	8	Adilabad, Karimnagar, Khammam, Medak, Mehboobnagar, Nalgonda, Warangal and Nizamabad
9.	Uttar Pradesh	3	Chandauli, Mirzapur and Sonebhadra
10.	West Bengal	4	Bankura, West Medinipur, Purulia and Birbhum
TOTAL		106	

Fencing of Indo-Pakistan border in Gujarat

388. SHRI SHANKARBHAI N. VEGAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any data of the completion of the fencing of Indo-Pakistan border in Gujarat; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) About 280 Kms. of Border Security Fence has been completed along the Indo-Pakistan Border in Gujarat.

Sanction for prosecution under AFSPA

389. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether sanction of Central Government is needed to initiate prosecution against an armed force personnel under Armed Forces Special Powers Act (AFSPA) 1958 and 1990;

(b) if so, what is the procedure followed and the timeline for deciding on such sanction;